

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/38689-725

Dated, Delhi the 18 MAY 2023

Sub:- Appointment of Sh. Dharmender Rana, DHJS, as Principal Registrar,
Armed Force Tribunal, Principal Bench, New Delhi- reg.

Copy forwarded for information and necessary to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officer Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.


18/05/23
(Rakesh Pandit)

Additional District & Sessions Judge/
Link Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge(HQs):Delhi



HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

OUT-AT-ONCE

Dated: 17/05/2023

4243
No. DHC/GAZ.IIB/G-8/AFT/2023

From

The Registrar General,
High Court of Delhi,
New Delhi.

To:

The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi

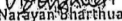
Subj: Appointment of Sh.Dharmender Rana, DHS, as Principal Registrar, Armed Force Tribunal, Principal Bench, New Delhi-Reg.

Re:

I am directed to forward herewith a copy of letter No.F.No.2(17)/2013/PR/AFT/PB/Adm-1 dated 16.05.2023 of the Dy. Director (Doc), Armed Force Tribunal, Principal Bench, New Delhi, on the above subject, and to request you to relieve Sh.Dharmender Rana, an officer of Delhi Higher Judicial Service, with immediate effect, to enable him to join as Principal Registrar, Armed Force Tribunal, Principal Bench, New Delhi, on deputation basis, for a period of three years from the date of assumption of charge of the post, or until further orders, whichever is earlier.

Yours sincerely,

Encl: As above


(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)
for Registrar General

Encl: No. DHC/GAZ.IIB/G-8/AFT/2023

Dated:

Copy forwarded for information and necessary action to:-

- 1 The Dy. Director (Doc), Armed Forces Tribunal, Principal Bench, West Block-8, Sector-1, R.K.Puram, New Delhi
- 2 Joint Registrar (Gazette-1A), Delhi High Court, New Delhi
- 3 Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

Tele: 011-26105154
Fax: 011-26105361
Email - afd@delhi.nic.in
soaft-mod@gov.in
afd@delhi@rediffmail.com

Armed Forces Tribunal
Principal Bench
West Block-8, Sector-1
R. K. Puram
New Delhi-110066

F.No 2(17)/2013/PR/AFT/PB/Adm-1

16th May, 2023

To

The Registrar General
Hon'ble High Court of Delhi
Shershah Road
New Delhi - 110503


GENERAL RECEIPT High Court of Delhi 15 MAY 2023 Receipt No. 6419

Subject: Appointment of Shri Dharmender Rana, DHS as Principal Registrar, Armed Forces Tribunal, Principal Bench, New Delhi - Reg.

Sir,

I am directed to refer to your letter No 7404/DHC/GAZ.IIB/G-8/AFT/2022 dated 20th December, 2022 and to inform that Government of India, Ministry of Defence, vide Order No 7(6)/2019-D(AFTC) dated 15th May, 2023 (copy enclosed) has approved the appointment of Shri Dharmender Rana, ADJ, Delhi High Court, New Delhi as Principal Registrar in the Armed Forces Tribunal, Principal Bench, New Delhi in level -14 of the Pay Matrix (Rs 144200-218200) on deputation basis for a period of three years from the date of assumption of charge of the post, or until further orders, whichever is earlier.

It is, therefore, requested to kindly relieve the above named officer for assuming charge of the above said post in Armed Forces Tribunal, Principal Bench, New Delhi, at the earliest.

Yours faithfully,

(Bhagat Singh)
Dy. Director (Doc)

Encl: As above

rediffmail

Mailbox of aftdelhi

Subject: Appointment of Principal Registrar in AFT- reg

From: Charu Vijay <usaf-mod@ric.in> on Tue, 16 May 2023 15:26:40

To: "aftdelhi" <aftdelhi@rediffmail.com>

Cc: "arunkheraafi" <ar.jn@heraafi@gmail.com>

1 attachment(s) - IMG_20230516_0001.pdf (471.19KB)

Sir,
Please find attached Order pertaining to appointment of Principal Registrar in AFT.

Regards,
Charu Vijay
Under Secretary [AFT Cell],
Department of Defence
Ministry of Defence
☎ -01123792530



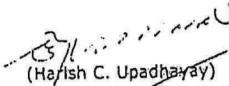
भारत का संकल्प
ONE EARTH - ONE FAMILY - ONE FUTURE

F.No.7(6)/2019-D(AFTC)
Government of India
Ministry of Defence
Department of Defence
D(AFT Cell)

Room No.145, B-Wing,
Sena Bhawan, New Delhi
Dated: 15.05.2023

ORDER

The President is pleased to appoint Sh.Dharmender Rana, Additional District Judge, Delhi as Principal Registrar in the Armed Forces Tribunal in Level-14 of the Pay Matrix (Rs.144200-218200/-) on deputation basis, for a period of three years from the date of assumption of charge of the post, or until further orders, whichever is earlier.


(Harish C. Upadhyay)
Deputy Secretary to the Government of India
☎ -23011681

1. Sh.Dharmender Rana, Additional District Judge, Delhi
2. PMO (Shri Hrisheekesh Arvind Modak, Director)
3. Cabinet Secretariat: (Ms. Kavita Singh, Joint Secretary)
4. Hon'ble Chairperson, AFT, R.K. Puram, New Delhi
5. Establishment Officer, DoP&T- with reference to Order No. 12/9/2023-EO(SM.II): dated 10.05.2023

...

o/c